

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR.JUSTICE N.NAGARESH  
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942  
WP(C) TMP NO. 99 OF 2020**

**Petitioner:-**

S.Indiradevi, Headmistress,  
Lutheran Mission Lower Primary School,  
Edathara, Kadakkal P.O., Kollam – 691 536,  
residing at Karthik Bhavan, MRA-A-15,  
Mukkola, Nettayam P.O., Thiruvananthapuram – 695 013.

By Advocate Sri. S.MOHAMMED AL RAFI

**Respondents:-**

1. The Director of General Education,  
Jagathi, Thiruvananthapuram – 695 014.
2. The District Education Officer,  
Vidya Nagar, Kollam – 691 013.
3. The Assistant Education Officer,  
Chadayamangalam, Kollam – 691 534.
4. The Manager, Lutheran School Corporate Management,  
Thiruvananthapuram Synod, C L HSS Compound,  
Peroorkada, Thiruvananthapuram – 695 005.
5. Jaya V., Lower Primary School Teacher,  
Lutheran Mission Upper Primary School,  
Nilamel, Kollam – 691 535.

By  
Government Pleader Sri. Harish

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

WPC.TMP.99/2020

: 2 :

**ORDER**

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***Dated this the 24<sup>th</sup> day of April, 2020***

Post the writ petition on 05.05.2020.

**N. NAGARESH, JUDGE**

aks/24.04.2020

**APPENDIX**

**PETITIONER'S EXHIBITS :**

**Exhibit-P1** – True copy of the order No.184/19, dtd. 23/12/2019, issued by the 4<sup>th</sup> respondent.

**Exhibit-P2** – True copy of the appointment order dtd. 30/12/2019 issued by 4<sup>th</sup> respondent.

**Exhibit-P3** – True copy of the order No.320/2020 dtd. 31/03/2020 issued by the 4<sup>th</sup> respondent.